

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1156**  
TO BE ANSWERED ON 13<sup>th</sup> February, 2023

**COMPENSATION TO LANDOWNERS IN BADDOWAL**

1156. SHRI SANJEEV ARORA:

Will the Minister of Defence be pleased to state:

the steps Government is taking to clear the dues of landowners of Baddowal, Ludhiana, pending since 1983 for the land acquired for defence purpose?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

Land measuring 696.5251 acres in respect of No. 1 Ammunition Sub Depot (17 FAD) situated at village Baddowal, Ayali Kalan & Jhande in Ludhiana was acquired in the year 1966/67 & 1980/81 on payment of Rs. 35,13,129/- as compensation to the landowners whose lands were acquired. In addition to this, enhanced compensation to the tune of Rs. 18,87,896/- was paid by MoD to the landowners. As reported by DGDE, no compensation case regarding the said land acquisition is pending with the office of Defence Estates Officer, Jalandhar Circle.

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